

(d) the details of work completed under SGRY during the last two years, State-wise, year-wise and category-wise?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN): (a) No, Sir.

(b) to (d) Does not arise.

#### **National Council for land reforms**

3084. DR. T.N. SEEMA: Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether Government had set up a National Council for Land Reforms;
- (b) if so, when it was constituted;
- (c) the number of meetings held so far;
- (d) the recommendations submitted by the Council so far on land reforms in the country; and
- (e) the steps being taken by Government based on those recommendations?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI SISIR ADHIKARI): (a) to (c) Yes, Sir. The "National Council for Land Reforms" had been constituted under the Chairmanship of the Prime Minister and it was notified in the Official Gazette on 9th January, 2008.

(c) The National Council for Land Reforms has not held any meeting so far.

(d) and (e) In view of above, the questions do not arise.

#### **Impact of land acquisition on food security**

3085. SHRI SYED AZEEZ PASHA: Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether Government has noted the news item in The Hindu dated 25 November, 2011 captioned Mindless land Acquisition will impact food security;
- (b) if so, whether Government has sought any reports from the States on how much land has been acquired in the last three years respectively;
- (c) whether any directive has been given to State Governments not to embark on land acquisition projects for some time;
- (d) whether it is a fact that no advisories or guidelines has been issued by Government to State Governments in this regard; and
- (e) if so, the reasons therefor?